# GOVERNMENT OF INDIA MINISTRY OF EDUCATION DEPARTMENT OF SCHOOL EDUCATION & LITERACY

# LOK SABHA UNSTARRED QUESTION No.4240 TO BE ANSWERED ON 22.03.2021

#### **Reduction in Private School Fee**

# †4240. SHRI MANOJ TIWARI: SHRI CHANDRA PRAKASH JOSHI:

Will the Minister of EDUCATION be pleased to state:

- (a) whether there has been any reduction in school fees of the children on account of lockdown;
- (b) if so, the details thereof and if not, the reasons therefor; and
- (c) the manner in which the school fees has been determined for the last year as well as the current session?

# ANSWER MINISTER OF EDUCATION (SHRI RAMESH POKHRIYAL 'NISHANK')

(a) to (c): Education is a subject in the Concurrent List of the Constitution and majority of schools are under the jurisdiction of the State Governments. Thus, the matter relating to reduction in School fees of the Children on account of lockdown are regulated in terms of Rules and Instructions of the State Government concerned. It is for the respective State Government concerned to take necessary action against such schools which violate the Rules and Instructions of the State Government in the matter. Fees have not been increased in the case of Kendriya Vidyalaya Sangathan (KVS) Schools and Institutions of Higher Education of Central Government.

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